

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 26th July, 2018

No. HCM/C-50/2012-A&E/Pt./ Sealed tenders are invited from the intending purchasers for auction sale of 4(four) condemned vehicles of the High Court of Manipur.

Details are available in the High Court official website - <http://hcmimphal.nic.in>.

By order etc.

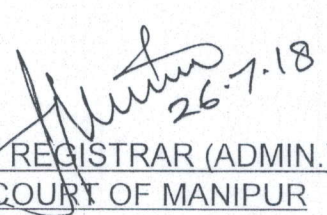
Sd/-

(S. JOYCHAND SINGH)
DEPUTY REGISTRAR (ADMIN.)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-50/2012-A&E/Pt./ **173 89-03** Imphal, 26th July, 2018

Copy to :-

1. The Registrar(Judl), High Court of Manipur.
2. The Registrar(Admn./PM & P), High Court of Manipur.
3. The Joint Registrar (Admn./PM&P), High Court of Manipur.
4. The Deputy Registrar (Judl)/(Accounts/Planning), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Assistant Registrar-I, II & III /LRO/ Senior Grade Stenographer, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
- He is requested to upload the above notification in the official website of this Registry.
11. The Computer Programmer, High Court of Manipur.
12. The Supdt.(F&A), High Court of Manipur.
13. The Editor,
(a) The Sangai Express (English), Imphal.
(b) Poknapham (Manipuri), Imphal.
-with a request to publish the above notification in their esteemed daily for 1(one) day at the earliest possible and to submit the bill in triplicate for early payment.
14. Notice Board / Guard File / Order Book.
15. Concerned File.


DEPUTY REGISTRAR (ADMIN.)
HIGH COURT OF MANIPUR